

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TP (HC)/234/CAA/2017
NAME OF THE PETITIONER(S) : ABHAYA EDUCATION PVT LTD
NAME OF THE RESPONDENT(S) : DADHA PHARMA PVT LTD
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

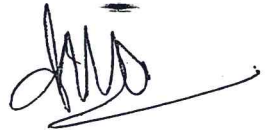
1. A- Ramesh Kumar
96000 46359
rk@rklegaloffice.com

Petitioner / Transferee



2. K. MANIVANNAN JAT

AR for DL



ORDER

Counsel representing the applicant present. Representative of the Official Liquidator present and prayed for time to file report stating that the report of the Auditor is awaited. Report from the RD is also awaited. Time is extended at request. Put up on 18.01.2018.

(S VIJAYARAGHAVAN)
Member (Technical)

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

bc